

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 230 of 2013

Dated : 11th March, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Chhattisgarh State Power Trading Co. Ltd.	...	Appellant(s)
Versus		
Chhattisgarh State Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Ms. Superna Srivastava

Counsel for the Respondent(s) : Mr. Abhinav Vasisth, Sr. Adv.
Mr. Sumit Goel
Ms. Pallavi Sharma
Mr. Smruti Ranjan Muduli

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the parties may file their respective written submissions on or before 20.3.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **28th March, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**